

of the Public Accounts Committee :—

- (1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Third Report on Unauthorised Occupation of Railway Land.
- (2) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 10th Report on Printing of Ahmedabad Telegraph and Telephone Poles.
- (3) Statement showing action taken by Government on the recommendations, contained in Chapter I and final replies in respect of Chapter V of 52nd Report (Sixth Lok Sabha) on 'Controlled Cloth Scheme.'
- (4) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 65th Report on Salal Hydro-Electric Projects.
- (5) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 70th Report on Expenditure on New Service/New Instrument of Service.
- (6) Statement showing action taken by Government on the recommendations contained in Chapter I and the final replies in respect of Chapter V of 74th Report on Khadi and Village Industries Commission.
- (7) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 86th Report on Purchase and Fabrication of Water Bowzers.
- (8) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 119th Report on Loading Coils and

Over-stocking of Barrettor Lamps.

- (9) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 129th Report on Working of the Office of the Joint Chief Controller of Imports and Exports (CLA) New Delhi.

13.10 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred and seventy-fourth Report

SHRI SUNIL MAITRA (Calcutta North East) : I beg to present the Hundred and seventy-fourth Report (Hindi and English versions) of the Public Accounts Committee on paragraph 2.21 of the Report of the Comptroller and Auditor General of India for the year 1980-81, Union Government (Civil) Revenue Receipts, Volume II, Direct Taxes relating to Irregular allowance of contribution to Scientific research.

ESTIMATES COMMITTEE

Fifty-sixth, Fifty-ninth, Sixtieth Reports and Minutes and Fifty-fifth Report on the Action Taken by Govt. etc.

SHRI BANSI LAL (Bhiwani) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

- (i) Fifty-sixth Report on the Ministry of Railways—Railway Safety, and Minutes of the sittings of the Committee relating thereto.
- (ii) Fifty-ninth Report on the Ministry of Shipping and Transport—National Highways, and Minutes of the sittings of the Committee relating thereto.
- (iii) Sixtieth Report on the Ministry of Health and Family Welfare—Drug Standards, and Minutes of the sittings of the Committee relating thereto.